

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 20
Appeal 26(PB)/2024

IN THE MATTER OF:

Akarshan Hotel Pvt. Ltd.
Vs.
Registrar of Companies

.... Petitioner/Applicant

.... Respondent

Order u/S. 252(3) of the Companies Act, 2013

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Appellant : Adv. Kartikay Yadav, Adv. Tavish B. Prasad, Adv. Arti
Sharma

For the Respondent : None

ORDER

Mr. Tavish B. Prasad, Ld. Counsel for the Appellant appears through VC.

Await report from the RoC.

List the matter again **on 11.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)